**NATIONAL COMPANY LAW TRIBUNAL**
**राष्ट्रीय कंपनी विधि अधिकरण**
**CUTTACK BENCH**
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 29th April, 2024, 10:30 A.M.**

CP (IB) No. 23/CB/2022, IA (IB) No. 117/CB/2024,
IA (IB) No. 118/CB/2024

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

| | |
|---|---|
| Name of the Company | Way Automotives Pvt. Ltd. |
| Under Section | 10 IBC |

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) — Mr. Saswat K. Acharya, Adv.
Mr. Abhijeet Agarwal, Adv.

For Respondent (s)

**ORDER**

**IA (IB) No. 117/CB/2024:**
Ld. counsel Mr. Saswat K. Acharya appears for the applicant. 4th progress Report for the quarter ended March, 2024 discussed and taken on file, subject to just exceptions. Accordingly, this application is allowed and disposed of.

**IA (IB) No. 118/CB/2024:**
Ld. Counsel Mr. Saswat K. Acharya appears for the applicant. This application has been filed under Section 35(1)(n) R/2 60(5) of IBC, 2016 for extension of Liquidation period for 6 months from the period of 18.04.2024 to 17.10.2024 for completion of Liquidation. In consideration of his submissions, application allowed. Liquidation period extended by 6 months from the period of 18.04.2024 to 17.10.2024. Accordingly, this application is allowed.

Sd

**Kaushalendra Kumar Singh**
**Member (Technical)**

Sd

**P. Mohan Raj**
**Member (Judicial)**

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